

**Statement-III***Companies in which foreign/NRI Equity has been approved*

Sl.No.	Name of the Company	Percentage of foreign/NRI equity
1.	M/s. Airways (India) Ltd.	20% foreign equity by Gulf Air 20% foreign equity by Kuwait Air 60% NRI equity
2.	M/s. Lufthansa Cargo India** Pvt. Ltd.	95% NRI/OCB equity (57% NRI by Hinduja Group) (38% by Lufthansa AG, Germany)
3.	TCG Aviation Pvt. Ltd.	100% NRI/OCB equity by TCG Aviation, (Mauritius)
4.	Elbee Airlines	55.84% NRI/OCB by CSLB Aviation Holding (Mauritius) Ltd.
5.	M/s Trans India Airlines Pvt. Ltd.	50% NRI/OCB equity
6.	M/s Assured Airways Ltd.	50% NRI Investment by M/s Ajit Raghav and Associates
7.	M/s Deccan Airlines	51% NRI equity investment
8.	M/s Maharashi International Business Development Ltd.	100 NRI equity investment

\* Equity from foreign airlines is to be disinvested within 6 months of the Cabinet decision prohibiting any investment of equity by foreign airlines in domestic airlines.

\*\* The Company does not operate on domestic sectors.

**ONGC's Survey**

3040. SHRI RAMESH CHENNITHALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether ONGC has conducted any survey of the Kerala Coast during the last three years;

(b) if so, the outcome thereof;

(c) whether the effort was abandoned later; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b) Yes, Sir. During 1994-97, a total of 23541 LKm of 2D and 9956 LKm of 3D seismic surveys were carried out in Kerala Konkan offshore. These seismic surveys covering mainly deep water areas, are under various stages of interpretation. Interpretation of the seismic data acquired during 1994-97 alongwith the earlier acquired data led to the identification of several potential prospects. During 1997-98 four exploratory locations have been lined up for drilling.

(c) and (d) No, Sir. During IXth Five Year Plan period 9000 LKm of 2D Seismic survey has been identified.

**Power Generating Project**

3041. SHRI N.N. KRISHNADAS :  
SHRI P.C. THOMAS :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the present status of power generating project being set up by Cochin Refineries;

(b) whether there are any obstacles in this project;

(c) if so, the details thereof;

(d) whether this project is getting support or aid from foreign companies or agencies; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c) Government has accorded 1st Stage clearance to Cochin Refineries Limited (CRL) for preparation of a Detailed Feasibility Report (DFR) for setting up of a 500 M.W. Power generating project. The DFR is to be submitted to the Government with in a period of 9 months.

(d) and (e) The project is proposed to be set up as a Joint Venture. Details regarding financing, etc. of the